

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

**Item No. 303
(IB)- 2130(ND)2019
IA/3951/2020**

IN THE MATTER OF

M/s. Dynacon Projects Pvt. Ltd.

...Applicant/Petitioner

Versus

M/s. Today Homes & Infrastructure Pvt. Ltd.

...Respondent

SECTION : 9 of IBC Code, 2016

Order Delivered on 23.10.2020

CORAM:

**CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

**PRESENT: Mr. Sumesh Dhawan, Mr. Vatsala Kak, Ms. Ankita Bajpai-
for Board of Suspended Directors, Mr. Kapil Singla, Mr. Ranjan Grover-
for Applicant in 3951/2020, Mr. Rajesh Ku. Gautam, Mr. Anant Gautam
and Mr. Nipun Sharma- for R3 to R6, Mr. Milan Negi-for RP**

ORDER

IA-3951/2020: Counsel for the Applicant is present. Counsels for Respondents No.-1, 3 and 6 are present. They have already filed their reply, copy of which may be circulated to the opposite side. There is no representation on behalf of the Respondent No. 2 & 7. It is submitted by the Counsel for the Applicant that the Respondent No. 2 & 7 have been proceeded ex-parte. The Counsel for the Applicant may file rejoinder if any, within a week.

List the matter on 9th November, 2020.

- Sd -

**(L. N. GUPTA)
MEMBER (T)**

- Sd -

**(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)**